6 Papers laid on

- (a) Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the year, 2015-16.
- (b) Explanatory Memorandum on the above-said Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6561/16/17]

- (ii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 12 of the National Commission for Safai Karamcharis Act, 1993:-
  - (a) Annual Report of the National Commission for Safai Karamcharis (NCSK), New Delhi, for the year 2015-16.
  - (b) Explanatory Memorandum on the recommendations contained in the above said Report.
  - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 5633/16/17]

- II. A copy each (in English and Hindi) of the following papers:-
  - (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Foundation.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6560/16/17]

Reports and Accounts (2015-16) of various Universities, Foundation, Schools and Organisation and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डा. महेंद्र नाथ पाण्डेय)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:--

- A. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 33 and sub-section (4) of Section 34 of the Rajiv Gandhi University Act, 2006:-
  - (a) Twenty-eighth Annual Report of the Rajiv Gandhi University, Doimukh, Arunachal Pradesh, for the year 2015-16.
  - (b) Annual Accounts of the Rajiv Gandhi University, Doimukh, Arunachal Pradesh, for the year 2015-16, and the Audit Report thereon.
  - (c) Review by the Government on working of the above University.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 7029/16/17]

- B. (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 24 and sub-section (4) of Section 26 of the Auroville Foundation Act, 1988:–
  - (a) Annual Report and Accounts of the Auroville Foundation, Tamil Nadu, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by the Government on the working of the above Foundation.
  - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6637/16/17]

- C. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 and sub-section (4) of Section 36 of the Visva Bharati (Amendment) Act, 1984:-
  - (a) Annual Report of the Visva-Bharati, Santiniketan, West Bengal, for the year 2015-16.
  - (b) Annual Accounts of the Visva-Bharati, Santiniketan, West Bengal, for the year 2015-16, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.
  - (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6641/16/17]

- D. (1) A copy each (in English and Hindi) of the following papers, under Section 34 and sub-section (4) of Section 35 of the Aligarh Muslim University (Amendment) Act, 1981:-
  - (a) Annual Report of the Aligarh Muslim University (AMU), Aligarh, for the year 2015-16.
  - (b) Annual Accounts of the Aligarh Muslim University (AMU), Aligarh, for the year 2015-16, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.
  - (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6639/16/17]

8 Papers laid on

- E. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 31 of the Central Universities Act, 2009:-
  - (a) Seventh Annual Accounts of the Central University of Himachal Pradesh, Dharamshala, for the year 2015-16, and the Audit Report thereon.
  - (b) Annual Accounts of the Hemvati Nandan Bahuguna Garhwal University, Srinagar-Garhwal, Uttarakhand, for the year 2015-16, and the Audit Report thereon.
  - (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6645/16/17]

- F. A copy each (in English and Hindi) of the following papers:-
  - (i) (a) Seventh Annual Report and Accounts of the School of Planning and Architecture (SPA), Vijayawada, Andhra Pradesh, for the year 2015-16, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above School.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 6643/16/17]
  - (ii) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), Bhopal, for the year 2015-16, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above School.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 6642/16/17]
  - (iii) (a) Annual Report of Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2015-16.
    - (b) Annual Accounts of Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2015-16, and the Audit Report thereon.
    - (c) Review by Government on the working of the above Organisation.
    - (d) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) and (b) above.

[Placed in Library. See No. L.T. 6646/16/17]